tono (bullo)



Declaration or Assets and Liabilities

2d 3h 2 Trym

Year-2023-2024

I, Sushma Kumari-I wife of Shri Sunil Kumar aged - 52 Years, belonging to Administrative Cardre (Bihar Legislative Assembly Secretariat) service and presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

2553 15/2/24 A

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Sunil Kumar	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	57,000/-	5,000/-	Shalini Kumari (Daughter)	Saurabh Kumar (Son)	A-1-1-1
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(2). F.D A/C in S.B.I. Vidhan Mandal Branch Rs 4,00,000/-	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs10,564/- (2). F.D A/C in S.B.I. Vidhan Mandal Branch Rs 29,57000/-	(1). SB A/C in S.B.I Bihar Vidhan Mandal Branch Rs 21,047/- (2). Term Deposit in SBI Rs15,8000/-	(1). SB A/C in S.B.I. BiharVidhan Mandal Branch Rs 6,418/-	NIL
(iii)	Bonds, Debentures and shares in Companies		Current Value of Rs 62,74,040/-	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) Lic annual Premium Rs 2,818/- (2) The Co-operetive Banking Society Ltd., Patna Rs 35,873/- (3) NPS Tier1 of current Value Rs 3,88,572/-	(1). Health Insurance premium Value Rs 44,339/- (2). NPS tier1 of current value Rs4,78,599/- (3). SCSS-30,00,000/- (4). PMVVY- 14,76,000/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	(1). Hero Honda Super Splander Value Rs 6,000/- (2). Maruti Alto Value Rs80,000/-	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold - 450 gram (Approx.) of current Value Rs 26,10,000/- Diamond-20Ct. (Approx.) of current Value Rs 2,70,000/- silver-1150 gms (Approx.) of current Value Rs 85,675/-	Gold - 18 gram (Approx.) of current Value Rs 104,400/-	Gold - 25 gram (Approx.) of current Value Rs 1,45,000	NIL	NIL Section 1
(vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sushmer Rumavi

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Share in Ancestral Property as per HUF at P.O + Village Safiyabad Dist Gopalganj	NIL Cure	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1820 Sq ft. land Mauza-Danapur Khata No279 survey Kheshra no- part of 1657 purchased on 21.12.1999 at Rs 1,15,000/-		NIL COMME		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		All-b and-rest. f.oc.a. flare. france		
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	406, Shiv Ganga Vihar Apartment Ambedkar path Khajpura, Patna Super buit up Area 1190 Sq. ft. Purchaged Value Rs8,33,000/- Current market Value Rs,-50,00,000/- (Approx.)	NIL	NIL	
(v)	Other (such as interest in property)	NIL		NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	Sin-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones		NIL	NIL	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
		(f) Other dues, if any	NIL	NIL	
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs 88,535/- for the Assesment year 2023- 24 PAN NoAOKPK7948F		
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL	
	(iii)	Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv)	Property Tax	NIL	NIL	

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-1274 Gender (M/F) (DD/MM/YYYY) Date of Birth 2 2 7 (A/B/C) Class/Group B Cadre Administrative Cadre, Bihar Legislative Assembly Secretariat Service (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sushmu Kumwu'

Name of Employee: Sushma Kumari-I

Assistant Section Officer Designation:

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Place: PATNA

Date:-07.02.2024

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.